GOVERNMENT OF INDIA
MINISTRY OF COMMERCE \& INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA

 UNSTARRED QUESTION NO. 61 TO BE ANSWERED ON 07 ${ }^{\text {th }}$ DECEMBER, 2022EXPORT OF AUTOMOBILES
61. SHRI PRATAPRAO JADHAV:

SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:
SHRI SUBRAT PATHAK:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI BIDYUT BARAN MAHATO:
SHRI MANOJ TIWARI:

Will the Minister of COMMERCE \& INDUSTRY (वाणिज्य एवं उद्योग मंत्री)be pleased to state:
(a) whether the Government has taken note of a fall in export of automobiles, particularly cars during the last three years;
(b) if so, the details thereof and the reasons for the same;
(c) the quantum of automobiles including cars exported from the country during each of the last three years and the current year, automobile-wise;
(d) the challenges faced by the Government in boosting export of automobiles from the country;
(e) whether the Government has extended any incentives to the exporters for enhancing exports of automobiles and if so, the details thereof; and
(f) the other steps taken/being taken by the Government to boost the export of automobiles?

> ANSWER
> वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)
(a) to (c): India's export of automobiles including cars during the last three years and current year are given below:
(Number of Vehicle)

| Category | $\mathbf{2 0 1 9 - 2 0}$ | $\mathbf{2 0 2 0 - 2 1}$ |  |
| :--- | ---: | ---: | ---: |
| Passenger Cars | $4,75,801$ | $2,64,907$ | $3,74,986$ |
| Utility Vehicles | $1,83,468$ | $1,37,842$ | $2,01,036$ |
| Vans | 2,849 | 1,648 | 1,853 |
| Total Passenger Vehicles | $\mathbf{6 , 6 2 , 1 1 8}$ | $\mathbf{4 , 0 4 , 3 9 7}$ | $\mathbf{5 , 7 7 , 8 7 5}$ |
| M\&HCVs | 22,333 | 17,548 | 32,181 |
| LCVs | 38,046 | 32,786 | 60,116 |
| Total Commercial Vehicles | $\mathbf{6 0 , 3 7 9}$ | $\mathbf{5 0 , 3 3 4}$ | $\mathbf{9 2 , 2 9 7}$ |
| Three Wheelers | $\mathbf{5 , 0 1 , 6 5 1}$ | $\mathbf{3 , 9 3 , 0 0 1}$ | $\mathbf{4 , 9 9 , 7 3 0}$ |
| Scooters | $3,69,998$ | $2,32,020$ | $3,50,330$ |
| Motorcycles | $31,35,548$ | $30,42,453$ | $40,82,442$ |
| Mopeds | 13,859 | 8,313 | 10,246 |
| Total Two Wheelers | $\mathbf{3 5 , 1 9 , 4 0 5}$ | $\mathbf{3 2 , 8 2 , 7 8 6}$ | $\mathbf{4 4 , 4 3 , 0 1 8}$ |
| Quadricycle | 5,185 | 3,529 | 4,326 |
| Grand Total | $\mathbf{4 7 , 4 8 , 7 3 8}$ | $\mathbf{4 1 , 3 4 , 0 4 7}$ | $\mathbf{5 6 , 1 7 , 2 4 6}$ |

(Source: SIAM)

The data in the above table reveals that export of total number of automobiles increased from $41,34,047$ in 2020-21 to $56,17,246$ in 2021-22, registering a positive growth of $35.9 \%$. Out of this, export of Passenger vehicles including cars increased from 4,04,397 in 2020-21 to 5,77,875 in 2021-22, registering a positive growth of $42.9 \%$.
(d): In view of the supply disruptions post Covid and Ukraine- Russia conflict there was a shortage of chips/ semi- conductor.
(e) \& (f): Government of India has been taking various proactive measures to boost export of automobiles, which include:
(i) Foreign Trade Policy (2015-20) has been extended upto 31-03-2023 in view of the Covid-19 pandemic situation.
(ii) Various schemes like Advance Authorisation, Export Promotion Capital Goods Scheme, Remission of Duties and Taxes on Export Products (RoDTEP) etc have been provided.
(iii) Active role of Indian Missions abroad towards promoting India's exports have been enhanced and access to NIRYAT portal for export monitoring has been provided.
(iv) RBI has decided to set up additional arrangement for invoicing, payment, and trade settlement in Indian Rupees.
(v) Government of India has recently signed Free Trade Agreements (FTAs) including trade agreements with UAE and Australia to get favourable market access for the automobile industry among others.
(vi) Government of India has approved Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry with budgetary outlay of Rs 25,938 crore over the period of five years.
(vii) Government has notified various regulations from time to time to harmonize Indian motor vehicle standards with global standards.

